

Starting of new A.I.R. station/commercial section at Surat

1469. PROF. P. G. MAVALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to start the new AIR full station or the commercial section or both at Surat in Gujarat during the year 1977; and

(b) if so, facts thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No. Sir. Surat District in Gujarat is already covered by the high power medium wave transmitter at Ahmedabad.

(b) Does not arise.

Expenditure on security of Prime Minister and other Ministers

1470. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the annual expenditure incurred on the security arrangements for the Prime Minister and other Ministers; and

(b) whether there has been cent per cent increase in this expenditure during the last two years and if so, the outlines thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) The annual expenditure in Delhi on the security of the Prime Minister and other Ministers during the last three years is given in the statement given below:

(b) No. Sir.

Statement

	1974-75	1975-76	1976-77
	Rs.	Rs.	Rs.
(i) Prime Minister	5,91,422.14	5,73,598.00	6,70,262.75
(ii) Ministers	23,87,900.80	26,46,244.00	26,91,537.00

C.B.I. and Judicial Inquiries Against Excesses during Emergency

1471. SHRIMATI PARVATHI KRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of C.B.I. and Judicial Inquiries Government have ordered against the excesses committed during emergency and salient features thereof, State-wise;

(b) whether papers regarding Maruti firm are missing as alleged in newspapers;

(c) if so, the steps Government have taken against such activities in future;

(d) whether Government have taken steps to seal the official papers of the cases in order to have an objective inquiry; and

(e) if so, the facts thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) The Central Government has set up the Shah Commission of Inquiry to go into excesses committed during the emergency, the Mathur Commission of Inquiry to go into allegations